

**Government of India  
Ministry of Corporate Affairs**

**NOTICE INVITING COMMENTS ON THE REPORT OF THE COMPANY LAW  
COMMITTEE-2019**

Dated: 18/11/2019

The Company Law Committee was constituted by the Ministry of Corporate Affairs in September, 2019, *inter alia*, to further decriminalise the provisions of the Companies Act, 2013 based on their gravity and to take other concomitant measures to provide further Ease of Living for corporates in the country.

The report of the Committee was presented by Secretary, Ministry of Corporate Affairs to the Hon'ble Union Minister of Finance and Corporate Affairs on 18<sup>th</sup> November, 2019, upon which, the report has been placed on the website of the Ministry.

Comments on the recommendations of the Committee along with justifications in brief may be sent **latest by 25.11.2019** through email at [comments.clc2019@mca.gov.in](mailto:comments.clc2019@mca.gov.in), in the following format. In view of the time bound nature of activities scheduled by the Ministry, stakeholders are requested to forward their comments positively by the said date.

1. Name, contact number, email address and postal address of the sender

2. Comments as under:

Sl. No.	Chapter Number and Para Number of the Report	Comments	Justification

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